

SCHEDULE I
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
NORTH STAR INDIA PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	North Star India Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	06/09/1983
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies (ROC)
4	CORPORATE IDENTITY OF CORPORATE PERSON	U74899DL1983PTC016486
5	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	H-23 Jangpura Extension, New Delhi, India, 110014
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 th April, 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Rajeev Lochan (IBBI/IPA-002/IPN00606/201819/11885) 243, First Floor, AGCR Enclave, Near Karkardooma Courts, Delhi -110092 For Process northstar.liquidator@gmail.com Registered Email csrajeevlochan@gmail.com Contact no. 9818034467
8	LAST DATE FOR SUBMISSION OF CLAIMS	28 th May, 2025

Notice is hereby given that the **North Star India Private Limited** has commenced voluntary liquidation on **29th April, 2025**.

The stakeholders of **North Star India Private Limited** are hereby called upon to submit a proof of their claims, on or before **28th May, 2025**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29.04.2025
Place: New Delhi

Sd/-
Rajeev Lochan
Liquidator